

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :29-03-2025

Date : 29.03.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	25879/2025	29.03.2025	WP (C) - 14502/2022	P K LENKA	C.O.	COURT NO. 2	Order Dtd. 2023-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
2	25881/2025	29.03.2025	RVWPET-471/2023	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2	Order Dtd. 2025-03-28	CIVIL REVISION	(Seat No-5)
3	25882/2025	29.03.2025	CMAPL-30/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-03-28	M.J.C.	(Seat No-2)
4	25883/2025	29.03.2025	WP (C) - 19767/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
5	25889/2025	29.03.2025	WP (C) - 20705/2016	MANOJ KUMAR RANA	C.O.	COURT NO. 2	Order Dtd. 2023-12-06		(Seat No-109)
6	25892/2025	29.03.2025	ABLAPL-3348/2025	SUDHANSU PRASAD MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-109)
7	25893/2025	29.03.2025	BLAPL-756/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-109)
8	25895/2025	29.03.2025	BLAPL-10940/2024	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	BAIL-2	(Seat No-10)
9	25896/2025	29.03.2025	BLAPL-11962/2024	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-10)
10	25899/2025	29.03.2025	CRLMC-958/2025	MANORANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	CRIMINAL MISC	(Seat No-3)
11	25900/2025	29.03.2025	BLAPL-11795/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-3)
12	25901/2025	29.03.2025	ABLAPL-3295/2025	MANORANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	BAIL-1	(Seat No-5)
13	25902/2025	29.03.2025	BLAPL-2269/2025	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	BAIL-2	(Seat No-18)
14	25903/2025	29.03.2025	ABLAPL-3294/2025	DIPTI MAYEE LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-1	(Seat No-4)
15	25904/2025	29.03.2025	BLAPL-	MD BISWAL	C.O.	COURT NO.	Order Dtd.		(Seat

			12127/2024			17	2025-03-27		No-4)
16	25905/2025	29.03.2025	BLAPL-11544/2024	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-1)
17	25906/2025	29.03.2025	BLAPL-12655/2024	PK LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-1)
18	25907/2025	29.03.2025	BLAPL-11533/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-1)
19	25908/2025	29.03.2025	BLAPL-764/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	BAIL-2	(Seat No-17)
20	25909/2025	29.03.2025	ABLAPL-2540/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
21	25911/2025	29.03.2025	ABLAPL-3267/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
22	25912/2025	29.03.2025	ABLAPL-3269/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-4)
23	25913/2025	29.03.2025	ABLAPL-3270/2025	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
24	25914/2025	29.03.2025	ABLAPL-3274/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-3)
25	25915/2025	29.03.2025	ABLAPL-3265/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-3)
26	25916/2025	29.03.2025	ABLAPL-3284/2025	NK SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-3)
27	25917/2025	29.03.2025	ABLAPL-3288/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
28	25918/2025	29.03.2025	ABLAPL-3317/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-15)
29	25919/2025	29.03.2025	ABLAPL-3324/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-15)
30	25921/2025	29.03.2025	ABLAPL-3333/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-4)
31	25922/2025	29.03.2025	ABLAPL-3338/2025	SK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-4)
32	25923/2025	29.03.2025	ABLAPL-3284/2025	AK ROUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-4)
33	25924/2025	29.03.2025	ABLAPL-3285/2025	KS SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
34	25926/2025	29.03.2025	ABLAPL-3290/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-4)
35	25927/2025	29.03.2025	ABLAPL-3302/2025	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-16)
36	25928/2025	29.03.2025	ABLAPL-3307/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-5)
37	25929/2025	29.03.2025	ABLAPL-3316/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)

38	25930/2025	29.03.2025	ABLAPL-3322/2025	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
39	25931/2025	29.03.2025	ABLAPL-3327/2025	RK SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-1)
40	25932/2025	29.03.2025	ABLAPL-3330/2025	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-1)
41	25933/2025	29.03.2025	ABLAPL-3339/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-1)
42	25934/2025	29.03.2025	BLAPL-12586/2024	J.R. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-1)
43	25936/2025	29.03.2025	ABLAPL-3340/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-17)
44	25937/2025	29.03.2025	BLAPL-12667/2024	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02		(Seat No-17)
45	25938/2025	29.03.2025	ABLAPL-3341/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
46	25939/2025	29.03.2025	BLAPL-12355/2024	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
47	25940/2025	29.03.2025	ABLAPL-3343/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
48	25941/2025	29.03.2025	WP (C) - 8103/2025	R B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
49	25942/2025	29.03.2025	ABLAPL-1929/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
50	25943/2025	29.03.2025	ABLAPL-3376/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-17)
51	25944/2025	29.03.2025	ABLAPL-3038/2025	J.R. BISWAL, ADV	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	BAIL-1	(Seat No-2)
52	25945/2025	29.03.2025	ABLAPL-1316/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
53	25946/2025	29.03.2025	ABLAPL-1579/2025	KE JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	BAIL-1	(Seat No-2)
54	25948/2025	29.03.2025	ABLAPL-3301/2025	LD PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
55	25949/2025	29.03.2025	BLAPL-12018/2024	S.SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
56	25950/2025	29.03.2025	ABLAPL-3436/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-2)
57	25951/2025	29.03.2025	ABLAPL-3268/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
58	25952/2025	29.03.2025	ABLAPL-3427/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-2)
59	25953/2025	29.03.2025	ABLAPL-3280/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)

60	25955/2025	29.03.2025	ABLAPL-3380/2025	SR MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-2)
61	25956/2025	29.03.2025	ABLAPL-3266/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
62	25957/2025	29.03.2025	ABLAPL-3264/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
63	25958/2025	29.03.2025	ABLAPL-3258/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-2)
64	25959/2025	29.03.2025	ABLAPL-3374/2025	BIBHU PRASAD MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-2)
65	25960/2025	29.03.2025	ABLAPL-3253/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
66	25961/2025	29.03.2025	ABLAPL-3373/2025	BIBHU PRASAD MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-6)
67	25962/2025	29.03.2025	BLAPL-11599/2024	J. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
68	25964/2025	29.03.2025	CRLMC-944/2025	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-26		(Seat No-3)
69	25965/2025	29.03.2025	ABLAPL-3360/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-6)
70	25966/2025	29.03.2025	CRLMC-881/2025	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26		(Seat No-6)
71	25967/2025	29.03.2025	ABLAPL-3350/2025	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	BAIL-2	(Seat No-8)
72	25968/2025	29.03.2025	ABLAPL-3275/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-04-30	BAIL-2	(Seat No-8)
73	25969/2025	29.03.2025	ABLAPL-1687/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-5)
74	25970/2025	29.03.2025	ABLAPL-2050/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
75	25971/2025	29.03.2025	ABLAPL-3252/2025	PR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
76	25973/2025	29.03.2025	ABLAPL-3335/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-3)
77	25974/2025	29.03.2025	BLAPL-160/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-2)
78	25975/2025	29.03.2025	ABLAPL-3323/2025	PK ROURTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-14)
79	25976/2025	29.03.2025	BLAPL-715/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-14)
80	25977/2025	29.03.2025	ABLAPL-3279/2025	P BEURA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-14)
81	25978/2025	29.03.2025	ABLAPL-3312/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-14)
82	25979/2025	29.03.2025	ABLAPL-869/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-14)

83	25980/2025	29.03.2025	ABLAPL-3271/2025	P BEURA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-14)
84	25981/2025	29.03.2025	ABLAPL-3248/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-5)
85	25982/2025	29.03.2025	ABLAPL-2729/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
86	25983/2025	29.03.2025	BLAPL-12062/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-10)
87	25984/2025	29.03.2025	ABLAPL-3244/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-10)
88	25985/2025	29.03.2025	CRLMC-960/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	CRIMINAL MISC	(Seat No-4)
89	25986/2025	29.03.2025	ABLAPL-1418/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-9)
90	25987/2025	29.03.2025	ABLAPL-1390/2025	B. N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-25	BAIL-1	(Seat No-4)
91	25988/2025	29.03.2025	ABLAPL-1210/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-4)
92	25990/2025	29.03.2025	ABLAPL-3251/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-05	BAIL-1	(Seat No-3)
93	25991/2025	29.03.2025	ABLAPL-14091/2024	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-3)
94	25992/2025	29.03.2025	ABLAPL-3106/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	BAIL-1	(Seat No-1)
95	25993/2025	29.03.2025	ABLAPL-1412/2025	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-1)
96	25994/2025	29.03.2025	ABLAPL-2941/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-1)
97	25995/2025	29.03.2025	ABLAPL-1264/2025	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-1)
98	25996/2025	29.03.2025	ABLAPL-3220/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	BAIL-2	(Seat No-9)
99	25998/2025	29.03.2025	ABLAPL-1054/2025	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-9)
100	25999/2025	29.03.2025	WP (C) - 8348/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	WRIT BRANCH-4	(Seat No-38)
101	26001/2025	29.03.2025	ABLAPL-1997/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	BAIL-1	(Seat No-2)
102	26002/2025	29.03.2025	BLAPL-12287/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-2)
103	26003/2025	29.03.2025	ABLAPL-1515/2025	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-2)
104	26004/2025	29.03.2025	CRLMC-882/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26		(Seat No-2)
105	26005/2025	29.03.2025	ABLAPL-1513/2025	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-2)
106	26006/2025	29.03.2025	BLAPL-	M. R. BARIK	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat

			2104/2025			2 OLD	2025-03-26		No-2)
107	26007/2025	29.03.2025	ABLAPL-3254/2025	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
108	26008/2025	29.03.2025	ABLAPL-3243/2025	HK MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-5)
109	26009/2025	29.03.2025	ABLAPL-3255/2025	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
110	26011/2025	29.03.2025	BLAPL-12704/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
111	26013/2025	29.03.2025	BLAPL-12656/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
112	26014/2025	29.03.2025	BLAPL-12531/2024	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
113	26015/2025	29.03.2025	ABLAPL-3249/2025	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-3)
114	26016/2025	29.03.2025	ABLAPL-14393/2024	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-7)
115	26018/2025	29.03.2025	ABLAPL-1052/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-17)
116	26019/2025	29.03.2025	ABLAPL-14451/2024	K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-17)
117	26022/2025	29.03.2025	CRLMP-123/2025	KODANDA KUMAR BHUYAN	C.O.	COURT NO. 3	Order Dtd. 2025-03-27		(Seat No-17)
118	26027/2025	29.03.2025	ABLAPL-2905/2025	S HUSSIAN	C.O.	COURT NO. 3	Order Dtd. 2025-03-26		(Seat No-17)
119	26028/2025	29.03.2025	CMP-405/2025	H. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-26		(Seat No-17)
120	26029/2025	29.03.2025	ABLAPL-2214/2025	BB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-17)
121	26030/2025	29.03.2025	ABLAPL-2347/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-17)
122	26031/2025	29.03.2025	BLAPL-12791/2024	RK SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28	BAIL-1	(Seat No-14)
123	26032/2025	29.03.2025	ABLAPL-3346/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28		(Seat No-14)
124	26033/2025	29.03.2025	ABLAPL-3116/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28		(Seat No-14)
125	26034/2025	29.03.2025	BLAPL-11956/2024	BS SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28		(Seat No-14)
126	26035/2025	29.03.2025	ABLAPL-1519/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-14)

127	26036/2025	29.03.2025	WP (C) - 24180/2024	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-26		(Seat No-14)
128	26037/2025	29.03.2025	ABLAPL- 2808/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-26	BAIL-2	(Seat No-9)
129	26039/2025	29.03.2025	WP (C) - 7589/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-8	(Seat No-43)
130	26040/2025	29.03.2025	BLAPL- 7267/2024	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-24		(Seat No-43)
131	26041/2025	29.03.2025	ABLAPL- 3247/2025	S N GAYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	BAIL-1	(Seat No-5)
132	26042/2025	29.03.2025	ABLAPL- 3287/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-5)
133	26043/2025	29.03.2025	ABLAPL- 13889/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07		(Seat No-5)
134	26045/2025	29.03.2025	ABLAPL- 2326/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	BAIL-1	(Seat No-15)
135	26046/2025	29.03.2025	WP (C) - 8787/2025	S HUSSIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
136	26047/2025	29.03.2025	ABLAPL- 3259/2025	S S PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	BAIL-1	(Seat No-4)
137	26049/2025	29.03.2025	BLAPL- 2564/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-4)
138	26050/2025	29.03.2025	ABLAPL- 3379/2025	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-4)
139	26052/2025	29.03.2025	ABLAPL- 3011/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Seat No-4)
140	26053/2025	29.03.2025	CRLREV- 154/2025	R. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-4)
141	26054/2025	29.03.2025	CRLREV- 154/2025	R. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-4)
142	26055/2025	29.03.2025	BLAPL- 11794/2024	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-7)
143	26056/2025	29.03.2025	BLAPL- 10461/2024	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-7)
144	26057/2025	29.03.2025	CRLMC- 3269/2024	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-7)
145	26059/2025	29.03.2025	ABLAPL- 3382/2025	K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-7)
146	26060/2025	29.03.2025	BLAPL- 7617/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-7)
147	26061/2025	29.03.2025	ABLAPL- 3402/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-7)
148	26062/2025	29.03.2025	ABLAPL- 3406/2025	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-7)
149	26064/2025	29.03.2025	ABLAPL- 3476/2025	BICHITRA NARAYANA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-7)

				SATAPATHY					
150	26065/2025	29.03.2025	ABLAPL-3403/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-7)
151	26067/2025	29.03.2025	ABLAPL-3433/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-7)
152	26069/2025	29.03.2025	ABLAPL-3432/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-14)
153	26070/2025	29.03.2025	ABLAPL-3431/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-14)
154	26071/2025	29.03.2025	CRLMC-4795/2024	SATYABAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-07		(Seat No-14)
155	26072/2025	29.03.2025	ABLAPL-3429/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	BAIL-1	(Seat No-14)
156	26073/2025	29.03.2025	ABLAPL-3410/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-14)
157	26074/2025	29.03.2025	CRLMC-668/2025	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-14)
158	26075/2025	29.03.2025	ABLAPL-3405/2025	C. R. KAR	C.O.	COURT NO. 17	Order Dtd. 2025-04-03		(Seat No-14)
159	26076/2025	29.03.2025	CRLMC-1070/2025	S K SWAIN	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-14)
160	26077/2025	29.03.2025	ABLAPL-3388/2025	LOKANATH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
161	26078/2025	29.03.2025	CRLMC-1079/2025	ARUN KUMAR JATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-13)
162	26079/2025	29.03.2025	ABLAPL-3345/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-2	(Seat No-8)
163	26080/2025	29.03.2025	CRLMC-1088/2025	P K JENA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
164	26081/2025	29.03.2025	ABLAPL-3292/2025	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
165	26082/2025	29.03.2025	CRLMC-136/2024	DEBENDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-02	CRIMINAL MISC	(Seat No-2)
166	26083/2025	29.03.2025	ABLAPL-920/2025	B. N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-2)
167	26084/2025	29.03.2025	ABLAPL-3326/2025	M. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-12)
168	26086/2025	29.03.2025	ABLAPL-3281/2025	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-02		(Seat No-12)
169	26087/2025	29.03.2025	ABLAPL-	SANJIB KUMAR	C.O.	COURT NO.	Order Dtd.		(Seat

			3286/2025	BHANJADEO		17	2025-03-27		No-12)
170	26088/2025	29.03.2025	CRLMA-136/2024	DEBENDRA SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-16)
171	26089/2025	29.03.2025	ABLAPL-3423/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-6)
172	26090/2025	29.03.2025	ABLAPL-3299/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-6)
173	26091/2025	29.03.2025	ABLAPL-3304/2025	SUBHANKAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	BAIL-2	(Seat No-8)
174	26092/2025	29.03.2025	CRLREV-119/2025	ANIL SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-05-03		(Seat No-8)
175	26093/2025	29.03.2025	ABLAPL-3325/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 3	Order Dtd. 2025-03-27		(Seat No-8)
176	26094/2025	29.03.2025	CRLREV-41/2025	SARADA NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	CRIMINAL REVISION	(Seat No-5)
177	26095/2025	29.03.2025	ABLAPL-3331/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
178	26096/2025	29.03.2025	CRLREV-41/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	CRIMINAL REVISION	(Seat No-5)
179	26097/2025	29.03.2025	CMP-258/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-30		(Seat No-5)
180	26098/2025	29.03.2025	FAO-480/2024	MOHAN BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-5)
181	26100/2025	29.03.2025	ABLAPL-3273/2025	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-29		(Seat No-5)
182	26101/2025	29.03.2025	ABLAPL-3308/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
183	26102/2025	29.03.2025	CMP-451/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
184	26103/2025	29.03.2025	ABLAPL-3300/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-5)
185	26104/2025	29.03.2025	ABLAPL-3311/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-6)
186	26106/2025	29.03.2025	CMP-1071/2024	L K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-6)
187	26107/2025	29.03.2025	BLAPL-11765/2024	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-6)
188	26108/2025	29.03.2025	FAO-522/2024	J. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-6)
189	26110/2025	29.03.2025	CONTC-7616/2024	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-6)
190	26111/2025	29.03.2025	FAO-522/2024	G N SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-6)
191	26112/2025	29.03.2025	BLAPL-11770/2024	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-6)
192	26113/2025	29.03.2025	CRLMC-969/2025	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
193	26114/2025	29.03.2025	ABLAPL-6867/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09	BAIL-1	(Seat No-2)

194	26115/2025	29.03.2025	ABLAPL-3407/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
195	26116/2025	29.03.2025	ABLAPL-3364/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Seat No-13)
196	26117/2025	29.03.2025	ABLAPL-3422/2025	C RANA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-13)
197	26118/2025	29.03.2025	ABLAPL-3257/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-1	(Seat No-4)
198	26119/2025	29.03.2025	CRLMC-968/2025	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-4)
199	26120/2025	29.03.2025	ABLAPL-1498/2025	J. R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26		(Seat No-4)
200	26121/2025	29.03.2025	WA-3321/2024	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-25		(Seat No-4)
201	26122/2025	29.03.2025	CRLMC-1051/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-4)
202	26124/2025	29.03.2025	CRLMC-1067/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-4)
203	26125/2025	29.03.2025	CRLMC-963/2025	BISHNUPRIYA PANI	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-4)
204	26126/2025	29.03.2025	BLAPL-12231/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-4)
205	26127/2025	29.03.2025	CRLMC-520/2025	G SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-4)
206	26128/2025	29.03.2025	CRLMC-4896/2024	N C SINHA	C.O.	COURT NO. 15	Order Dtd. 2025-03-25		(Seat No-4)
207	26129/2025	29.03.2025	BLAPL-11502/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-26		(Seat No-4)
208	26130/2025	29.03.2025	CRLMC-1154/2025	LAMBODOR ACHARI	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-4)
209	26132/2025	29.03.2025	CRLMC-983/2025	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26		(Seat No-4)
210	26134/2025	29.03.2025	ABLAPL-3272/2025	CHHABI RANA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	BAIL-2	(Seat No-8)
211	26136/2025	29.03.2025	FAO-480/2024	SATYABAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-8)
212	26137/2025	29.03.2025	ABLAPL-2103/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-8)
213	26138/2025	29.03.2025	WP (C) - 9689/2024	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-1	(Seat No-1)
214	26139/2025	29.03.2025	ABLAPL-1394/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-1)
215	26140/2025	29.03.2025	ABLAPL-2164/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-1)
216	26141/2025	29.03.2025	WP (C) - 7190/2016	KANTHAMANI SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-11	WRIT BRANCH-1	(Seat No-2)
217	26142/2025	29.03.2025	CRLMC-1035/2025	R. K. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2025-03-27	CRIMINAL MISC	(Seat No-2)

218	26144/2025	29.03.2025	RSA-412/2014	S K SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-07-07	SECOND APPEAL	(Seat No-2)
219	26147/2025	29.03.2025	MATA-116/2024	K R JENA	C.O.	COURT NO. 1	Order Dtd. 2025-07-29	FIRST APPEAL	(Seat No-3)
220	26149/2025	29.03.2025	MATA-283/2023	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	FIRST APPEAL	(Seat No-4)
221	26150/2025	29.03.2025	MATA-83/2014	GYANA RANJAN PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	FIRST APPEAL	(Seat No-5)
222	26153/2025	29.03.2025	FAO-270/2020	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
223	26154/2025	29.03.2025	WP (C) - 23412/2022	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No-26)
224	26157/2025	29.03.2025	WP (C) - 37938/2023	P.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2025-03-26	WRIT BRANCH-3	(Seat No-28)
225	26158/2025	29.03.2025	WP (C) - 13237/2018	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-26	WRIT BRANCH-5	(Seat No-21)
226	26160/2025	29.03.2025	ABLAPL-3414/2025	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-21)
227	26161/2025	29.03.2025	WP (C) - 10653/2024	J.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-26	WRIT BRANCH-5	(Seat No-21)
228	26163/2025	29.03.2025	WP (C) - 10937/2019	K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-8	(Seat No-43)
229	26165/2025	29.03.2025	CRLMC-1242/2025	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-43)
230	26166/2025	29.03.2025	CRLMC-1230/2025	G. R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-43)
231	26167/2025	29.03.2025	CRLMC-3723/2024	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-43)
232	26168/2025	29.03.2025	CRLMC-1087/2025	D. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-43)
233	26169/2025	29.03.2025	CRLMC-3253/2024	B. S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-43)
234	26170/2025	29.03.2025	WP (C) - 6922/2025	K. C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
235	26171/2025	29.03.2025	WP (C) - 7674/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-121)
236	26172/2025	29.03.2025	WP (C) - 7020/2025	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26		(Seat No-

									121)
237	26173/2025	29.03.2025	WP (C) – 7912/2025	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-3	(Seat No-28)
238	26174/2025	29.03.2025	WP (C) – 6259/2025	S. R. PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26		(Seat No-28)
239	26177/2025	29.03.2025	WP (C) – 6259/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26		(Seat No-28)
240	26178/2025	29.03.2025	WP (C) – 5863/2025	S. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-04-08		(Seat No-28)
241	26179/2025	29.03.2025	WP (C) – 8507/2025	A. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(Seat No-28)
242	26180/2025	29.03.2025	WP (C) – 8518/2025	K.N.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
243	26181/2025	29.03.2025	WP (C) – 6966/2025	S. C. ATABUDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-9)
244	26182/2025	29.03.2025	WP (C) – 1982/2025	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28	WRIT BRANCH-3	(Seat No-28)
245	26183/2025	29.03.2025	WP (C) – 8724/2025	K. C. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
246	26184/2025	29.03.2025	WP (C) – 8734/2025	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-44)
247	26185/2025	29.03.2025	WP (C) – 8482/2025	B.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-5	(Seat No-47)
248	26186/2025	29.03.2025	WP (C) – 23768/2024	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27		(Seat No-47)
249	26187/2025	29.03.2025	WP (C) – 8734/2025	MANOJ KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-47)
250	26188/2025	29.03.2025	WP (C) – 30596/2024	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
251	26189/2025	29.03.2025	WP (C) – 8712/2025	M. R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-3	(Seat No-11)
252	26190/2025	29.03.2025	WP (C) – 29426/2024	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-04-29		(Seat No-11)
253	26191/2025	29.03.2025	WP (C) – 8462/2025	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-5)

254	26192/2025	29.03.2025	WP (C) - 8762/2025	PRASANTA KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	WRIT BRANCH-3	(Seat No-11)
255	26193/2025	29.03.2025	ABLAPL-3400/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-13)
256	26194/2025	29.03.2025	WP (C) - 8805/2025	A. K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
257	26195/2025	29.03.2025	ABLAPL-3399/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-108)
258	26196/2025	29.03.2025	WP (C) - 8858/2025	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05		(Seat No-108)
259	26197/2025	29.03.2025	CRLMC-1256/2025	P. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-108)
260	26198/2025	29.03.2025	ABLAPL-3394/2025	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-108)
261	26199/2025	29.03.2025	ABLAPL-3044/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Seat No-16)
262	26200/2025	29.03.2025	WP (C) - 8858/2025	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-05		(Seat No-16)
263	26201/2025	29.03.2025	WP (C) - 8680/2025	B. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
264	26202/2025	29.03.2025	ABLAPL-452/2025	BK DALAI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27		(Seat No-34)
265	26203/2025	29.03.2025	WP (C) - 8850/2025	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-34)
266	26204/2025	29.03.2025	ABLAPL-3128/2025	AK MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-34)
267	26205/2025	29.03.2025	WP (C) - 8672/2025	B. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
268	26206/2025	29.03.2025	WP (C) - 8870/2025	M. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH-6	(Seat No-36)
269	26207/2025	29.03.2025	WP (C) - 29387/2024	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-36)
270	26208/2025	29.03.2025	ABLAPL-3246/2025	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28	BAIL-1	(Seat No-5)
271	26209/2025	29.03.2025	ABLAPL-3260/2025	HK DASH	C.O.	CHIEF JUSTICE'S	Order Dtd. 2025-03-28		(Seat No-5)

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272	26210/2025	29.03.2025	WP (C) - 8877/2025	M. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
273	26211/2025	29.03.2025	ABLAPL-3261/2025	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
274	26212/2025	29.03.2025	WP (C) - 8881/2025	M. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-27		(Seat No-13)
275	26213/2025	29.03.2025	ABLAPL-3262/2025	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-13)
276	26215/2025	29.03.2025	ABLAPL-3328/2025	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28	BAIL-1	(Seat No-4)
277	26216/2025	29.03.2025	ABLAPL-3329/2025	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
278	26217/2025	29.03.2025	ABLAPL-3245/2025	HK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-28		(Seat No-13)
279	26218/2025	29.03.2025	ABLAPL-3353/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-13)
280	26219/2025	29.03.2025	ABLAPL-3361/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-2	(Seat No-12)
281	26220/2025	29.03.2025	ABLAPL-3362/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
282	26221/2025	29.03.2025	ABLAPL-3366/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-13)
283	26222/2025	29.03.2025	ABLAPL-3381/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
284	26223/2025	29.03.2025	WP (C) - 8738/2025	P. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
285	26224/2025	29.03.2025	ABLAPL-3393/2025	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-44)
286	26225/2025	29.03.2025	WP (C) - 8738/2025	S. K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
287	26226/2025	29.03.2025	ABLAPL-3396/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-44)
288	26227/2025	29.03.2025	ABLAPL-3413/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-2	(Seat No-9)
289	26228/2025	29.03.2025	WP (C) -	P. K. JENA	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			8863/2025			17	2025-03-27	BRANCH-5	No-22)
290	26229/2025	29.03.2025	ABLAPL-3424/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-22)
291	26231/2025	29.03.2025	WP (C) - 8787/2025	S. K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
292	26232/2025	29.03.2025	ABLAPL-3425/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-34)
293	26233/2025	29.03.2025	ABLAPL-3430/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-34)
294	26234/2025	29.03.2025	ABLAPL-3438/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
295	26236/2025	29.03.2025	ABLAPL-3439/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-13)
296	26237/2025	29.03.2025	ABLAPL-3305/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-13)
297	26238/2025	29.03.2025	WP (C) - 8732/2025	R. C. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-13)
298	26239/2025	29.03.2025	WP (C) - 8782/2025	B. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
299	26240/2025	29.03.2025	WP (C) - 8804/2025	B. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
300	26241/2025	29.03.2025	WP (C) - 8894/2025	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-108)
301	26242/2025	29.03.2025	WP (C) - 8731/2025	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
302	26243/2025	29.03.2025	BLAPL-12841/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
303	26244/2025	29.03.2025	BLAPL-9135/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	BAIL-1	(Seat No-3)
304	26245/2025	29.03.2025	WP (C) - 17804/2024	M. R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-3)
305	26246/2025	29.03.2025	WP (C) - 8711/2025	N. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
306	26247/2025	29.03.2025	WP (C) - 8824/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03-27		(Seat No-34)
307	26248/2025	29.03.2025	WP (C) -	M. K. MOHANTY	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			8856/2025			2	2025-03-27	BRANCH-2	No-34)
308	26249/2025	29.03.2025	WP (C) - 8866/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03-27	WRIT BRANCH-5	(Seat No-22)
309	26250/2025	29.03.2025	WP (C) - 8476/2025	C. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
310	26251/2025	29.03.2025	WP (C) - 8751/2025	M. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03-27		(Seat No-44)
311	26252/2025	29.03.2025	WP (C) - 31880/2024	R. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Seat No-16)
312	26253/2025	29.03.2025	WP (C) - 6981/2025	J. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-4	(Seat No-27)
313	26254/2025	29.03.2025	WP (C) - 4938/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-27)
314	26255/2025	29.03.2025	WP (C) - 7133/2025	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-15)
315	26256/2025	29.03.2025	WP (C) - 8778/2025	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
316	26257/2025	29.03.2025	WP (C) - 8478/2025	G. JAYSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-113)
317	26258/2025	29.03.2025	WP (C) - 6905/2025	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-3	(Seat No-14)
318	26259/2025	29.03.2025	WP (C) - 8682/2025	D. HOTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-14)
319	26260/2025	29.03.2025	WP (C) - 29073/2024	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-04-10		(Seat No-14)
320	26261/2025	29.03.2025	CRLA-792/2024	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31		(Seat No-14)
321	26262/2025	29.03.2025	WP (C) - 1390/2025	A. K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-04-07		(Seat No-14)
322	26263/2025	29.03.2025	WP (C) - 8810/2025	D. C. DEY	C.O.	COURT NO. 6	Order Dtd. 2025-04-15	WRIT BRANCH-2	(Seat No-34)
323	26264/2025	29.03.2025	WP (C) - 8539/2025	R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
324	26267/2025	29.03.2025	WP (C) - 8490/2025	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-6	(Seat No-

									25)
325	26268/2025	29.03.2025	WP (C) - 8394/2025	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-25)
326	26269/2025	29.03.2025	WP (C) - 9089/2025	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	WRIT BRANCH-4	(Seat No-17)
327	26270/2025	29.03.2025	WP (C) - 8564/2025	B.K.SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	WRIT BRANCH-7	(Seat No-44)
328	26271/2025	29.03.2025	WP (C) - 8869/2025	P.K.LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-44)
329	26272/2025	29.03.2025	WP (C) - 8696/2025	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-10	WRIT BRANCH-7	(Seat No-44)
330	26273/2025	29.03.2025	WP (C) - 8169/2025	R.SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-44)
331	26274/2025	29.03.2025	WP (C) - 2715/2025	S.GUPTA	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	WRIT BRANCH-2	(Seat No-6)
332	26275/2025	29.03.2025	WP (C) - 8918/2025	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-6)
333	26276/2025	29.03.2025	WP (C) - 8854/2025	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
334	26277/2025	29.03.2025	WP (C) - 3898/2025	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-21		(Seat No-34)
335	26278/2025	29.03.2025	WP (C) - 8578/2025	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	WRIT BRANCH-5	(Seat No-22)
336	26279/2025	29.03.2025	WP (C) - 8595/2025	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-28	WRIT BRANCH-7	(Seat No-44)
337	26280/2025	29.03.2025	WP (C) - 8823/2025	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-44)
338	26281/2025	29.03.2025	CRLMP-337/2025	P.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-44)
339	26282/2025	29.03.2025	CRLMP-290/2025	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-44)
340	26283/2025	29.03.2025	WP (C) - 8825/2025	T.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(Seat No-44)
341	26284/2025	29.03.2025	WP (C) - 8259/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02		(Seat No-44)
342	26285/2025	29.03.2025	WP (C) - 9039/2025	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-4	(Seat No-46)

343	26286/2025	29.03.2025	WP (C) - 8869/2025	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-46)
344	26287/2025	29.03.2025	WP (C) - 19397/2024	S.C.MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-04-22		(Seat No-46)
345	26288/2025	29.03.2025	WP (C) - 6110/2025	G.C.JENA	C.O.	COURT NO. 12	Order Dtd. 2025-04-25	WRIT BRANCH-5	(Seat No-23)
346	26289/2025	29.03.2025	ABLAPL-3397/2025	JYOTI RANJAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-23)
347	26290/2025	29.03.2025	ABLAPL-3392/2025	JYOTI RANJAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-23)
348	26291/2025	29.03.2025	ABLAPL-3368/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Seat No-23)
349	26292/2025	29.03.2025	ABLAPL-3421/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-23)
350	26293/2025	29.03.2025	ABLAPL-3434/2025	ADYASHA PATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-23)
351	26294/2025	29.03.2025	BLAPL-12796/2024	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-23)
352	26295/2025	29.03.2025	BLAPL-12796/2024	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-23)
353	26296/2025	29.03.2025	WP (C) - 401/2025	A.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-07		(Seat No-23)
354	26297/2025	29.03.2025	MACA-976/2019	S.R.OJHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	MISC. APPEAL SEC.	(Seat No-4)
355	26298/2025	29.03.2025	FAO-122/2019	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
356	26299/2025	29.03.2025	MACA-976/2019	B.N.SAMANTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	MISC. APPEAL SEC.	(Seat No-4)
357	26300/2025	29.03.2025	FAO-277/2019	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-5)
358	26301/2025	29.03.2025	WP (C) - 8752/2025	K.N.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-03	WRIT BRANCH-1	(Seat No-3)
359	26303/2025	29.03.2025	MACA-689/2019	SARAT SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
360	26305/2025	29.03.2025	MACA-689/2019	S.R.OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)

361	26306/2025	29.03.2025	WP (C) - 31611/2024	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-04	WRIT BRANCH-8	(Seat No-39)
362	26308/2025	29.03.2025	WP (C) - 8097/2025	TAPAN SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
363	26309/2025	29.03.2025	WP (C) - 8920/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-104)
364	26310/2025	29.03.2025	WP (C) - 8912/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-104)
365	26312/2025	29.03.2025	FAO-288/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-5)
366	26313/2025	29.03.2025	WP (C) - 8429/2025	M.R.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH-6	(Seat No-25)
367	26314/2025	29.03.2025	FAO-447/2018	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
368	26315/2025	29.03.2025	FAO-234/2018	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
369	26316/2025	29.03.2025	WP (C) - 8196/2025	SUSHIL DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
370	26318/2025	29.03.2025	FAO-303/2021	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-5)
371	26319/2025	29.03.2025	WP (C) - 7812/2025	M.R.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH-1	(Seat No-31)
372	26320/2025	29.03.2025	FAO-461/2023	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-8)
373	26321/2025	29.03.2025	WP (C) - 7737/2025	S.C.N DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
374	26322/2025	29.03.2025	FAO-226/2018	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
375	26324/2025	29.03.2025	WP (C) - 8495/2025	G.C.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH-4	(Seat No-19)
376	26325/2025	29.03.2025	CONTC-5816/2024	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-19)
377	26326/2025	29.03.2025	WP (C) - 6400/2025	TAPAN SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-19)

378	26327/2025	29.03.2025	FAO-131/2019	M R ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
379	26328/2025	29.03.2025	WP (C) - 4/2025	M.R.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
380	26330/2025	29.03.2025	FAO-130/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
381	26331/2025	29.03.2025	BLAPL-11878/2024	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-2)
382	26332/2025	29.03.2025	WP (C) - 8481/2025	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
383	26333/2025	29.03.2025	FAO-64/2020	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-5)
384	26334/2025	29.03.2025	BLAPL-12806/2024	M MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-5)
385	26335/2025	29.03.2025	FAO-1009/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-9)
386	26336/2025	29.03.2025	BLAPL-12754/2024	RK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-9)
387	26337/2025	29.03.2025	WP (C) - 7233/2025	SATYAJIT BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-9)
388	26339/2025	29.03.2025	FAO-114/2019	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
389	26340/2025	29.03.2025	BLAPL-12801/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
390	26341/2025	29.03.2025	FAO-101/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
391	26342/2025	29.03.2025	WP (C) - 6783/2025	R.C BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-28		(Seat No-2)
392	26344/2025	29.03.2025	FAO-754/2018	BIJAYLAXMI SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-9)
393	26345/2025	29.03.2025	WP (C) - 7692/2025	HEERA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
394	26347/2025	29.03.2025	FAO-684/2018	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
395	26348/2025	29.03.2025	FAO-629/2020	P.K.PATTANAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-5)
396	26351/2025	29.03.2025	FAO-	D K MOHANTY	C.O.	COURT NO.	Order Dtd.	MISC.	(Seat

			486/2020			25	2025-03-21	APPEAL SEC.	No-5)
397	26353/2025	29.03.2025	FAO-126/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
398	26355/2025	29.03.2025	ABLAPL-12344/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-2)
399	26356/2025	29.03.2025	WA-1204/2022	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT APPEAL	(Seat No-6)
400	26357/2025	29.03.2025	WP (C) - 3755/2022	MANOJ KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-07	WRIT BRANCH-1	(Seat No-4)
401	26358/2025	29.03.2025	WP (C) - 22193/2022	MANOJ KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-27	WRIT BRANCH-5	(Seat No-21)
402	26372/2025	29.03.2025	ABLAPL-2643/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-21)
403	26373/2025	29.03.2025	CRLMP-350/2025	A. K. JATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-26		(Seat No-21)
404	26374/2025	29.03.2025	WP (C) - 8131/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-38)
405	26375/2025	29.03.2025	WP (C) - 8202/2025	D. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24	WRIT BRANCH-5	(Seat No-47)
406	26376/2025	29.03.2025	WP (C) - 8583/2025	D. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-47)
407	26377/2025	29.03.2025	CONTC-1335/2025	S. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	CONTEMPT	(Seat No-7)
408	26379/2025	29.03.2025	CONTC-1339/2025	S. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	CONTEMPT	(Seat No-7)
409	26380/2025	29.03.2025	CONTC-7659/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-7)
410	26381/2025	29.03.2025	CONTC-1190/2025	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-7)
411	26382/2025	29.03.2025	CONTC-1214/2025	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-7)
412	26383/2025	29.03.2025	CONTC-6171/2024	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-7)
413	26384/2025	29.03.2025	WP (C) - 6723/2025	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-7)
414	26385/2025	29.03.2025	WP (C) - 8905/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-3	(Seat No-11)
415	26386/2025	29.03.2025	WP (C) - 8904/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
416	26387/2025	29.03.2025	WP (C) - 8854/2025	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)

417	26389/2025	29.03.2025	CMP-248/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-34)
418	26390/2025	29.03.2025	BLAPL-1277/2025	SK MEHER	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-24	BAIL-1	(Seat No-6)
419	26391/2025	29.03.2025	BLAPL-1025/2025	BB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-27		(Seat No-6)
420	25880/2025	29.03.2025	WP (C) - 20346/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-30		(Seat No-6)
421	25884/2025	29.03.2025	WP (C) - 24406/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-7	(Seat No-44)
422	25885/2025	29.03.2025	WPC (OA) - 2842/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-09	OA Branch	(Seat No-1)
423	25886/2025	29.03.2025	WPC (OAC) - 1161/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-29	OA Branch	(Seat No-1)
424	25887/2025	29.03.2025	WPC (OAC) - 3299/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-06	OA Branch	(Seat No-1)
425	25888/2025	29.03.2025	WP (C) - 36748/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-2	(Seat No-34)
426	25890/2025	29.03.2025	WP (C) - 25953/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-12-18	WRIT BRANCH-3	(Seat No-13)
427	25891/2025	29.03.2025	WP (C) - 7746/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-1	(Seat No-31)
428	25898/2025	29.03.2025	CRLMC-1235/2025	PRATIMA NAYAK	GENERAL		Order Dtd. 2025-03-28		(Seat No-31)
429	25910/2025	29.03.2025	CRLMC-1236/2025	PRATIMA NAYAK	GENERAL		Order Dtd. 2025-03-28		(Seat No-31)
430	25920/2025	29.03.2025	WP (C) - 5251/2025	PRATIVA PARIDA	GENERAL		Order Dtd. 2025-03-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
431	25925/2025	29.03.2025	WP (C) - 21495/2024	B.K. DAS	GENERAL		Order Dtd. 2024-11-27		(Seat No-105)
432	25935/2025	29.03.2025	CMP-420/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-27		(Seat No-105)
433	25947/2025	29.03.2025	WP (C) - 3479/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-28	WRIT BRANCH-8	(Seat No-39)
434	25954/2025	29.03.2025	BLAPL-11659/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-27		(Seat No-39)
435	25963/2025	29.03.2025	BLAPL-11533/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-27		(Seat No-39)
436	25972/2025	29.03.2025	RSA-	B.K. DAS	GENERAL		Order Dtd.	SECOND	(Seat

			80/2022				2024-03-01	APPEAL	No-5)
437	25989/2025	29.03.2025	JCRLA-162/2023	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-27	CRIMINAL APPEAL	(Seat No-1)
438	26000/2025	29.03.2025	ABLAPL-3245/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28		(Seat No-1)
439	26017/2025	29.03.2025	WP (C) - 19763/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-3	(Seat No-11)
440	26020/2025	29.03.2025	ABLAPL-3246/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28	BAIL-1	(Seat No-5)
441	26023/2025	29.03.2025	ABLAPL-3260/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28		(Seat No-5)
442	26025/2025	29.03.2025	ABLAPL-3261/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
443	26026/2025	29.03.2025	ABLAPL-3262/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28		(Seat No-13)
444	26058/2025	29.03.2025	WPC (OAC) - 3387/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-07-20	OA Branch	(Seat No-1)
445	26063/2025	29.03.2025	ABLAPL-3328/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28	BAIL-1	(Seat No-4)
446	26068/2025	29.03.2025	ABLAPL-3329/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
447	26085/2025	29.03.2025	WPC (OA) - 811/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-25	OA Branch	(Seat No-1)
448	26099/2025	29.03.2025	WPC (OAC) - 3121/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-05	OA Branch	(Seat No-1)
449	26105/2025	29.03.2025	WP (C) - 32810/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-11-08	WRIT BRANCH-1	(Seat No-30)
450	26156/2025	29.03.2025	WP (C) - 5158/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-28	WRIT BRANCH-1	(Seat No-2)
451	26176/2025	29.03.2025	WP (C) - 1567/2007	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-03		(Seat No-2)
452	26214/2025	29.03.2025	CONTC-8157/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-27		(Seat No-2)
453	26230/2025	29.03.2025	WP (C) - 7575/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-1	(Seat No-4)
454	26235/2025	29.03.2025	ABLAPL-1230/2025	SANJAYA MAJHI	GENERAL		Order Dtd. 2025-03-28		(Seat No-4)
455	26265/2025	29.03.2025	WP (C) - 8875/2025	MANAS PATI	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
456	26266/2025	29.03.2025	WP (C) - 9020/2025	MANAS PATI	GENERAL		Order Dtd. 2025-03-28		(Seat No-34)
457	26307/2025	29.03.2025	WP (C) - 10504/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-13	WRIT BRANCH-3	(Seat No-12)
458	26311/2025	29.03.2025	WP (C) -	HIGHER	GENERAL		Order Dtd.	WRIT	(Seat

			17129/2024	EDUCATION DEPARTMENT			2024-07-25	BRANCH-5	No-47)
459	26317/2025	29.03.2025	WP (C) - 22112/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-3)
460	26323/2025	29.03.2025	WPC (OAC) - 2434/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-19	OA Branch	(Seat No-1)
461	26329/2025	29.03.2025	RVWPET-107/2022	DIPTIMAYEE SAMAL	GENERAL		Entire Document	CIVIL REVISION	(Seat No-1)
462	26338/2025	29.03.2025	WP (C) - 5261/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-03	WRIT BRANCH-2	(Seat No-34)
463	26343/2025	29.03.2025	WP (C) - 39645/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-17	WRIT BRANCH-8	(Seat No-40)
464	26349/2025	29.03.2025	WPC (OAC) - 1920/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-19	OA Branch	(Seat No-1)
465	26352/2025	29.03.2025	WPC (OAC) - 608/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-16	OA Branch	(Seat No-1)
466	26354/2025	29.03.2025	WPC (OAC) - 2842/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-28	OA Branch	(Seat No-1)
467	26359/2025	29.03.2025	WP (C) - 4766/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-17	WRIT BRANCH-4	(Seat No-27)
468	26360/2025	29.03.2025	WP (C) - 6474/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-16	WRIT BRANCH-8	(Seat No-29)
469	26361/2025	29.03.2025	CRLMP-114/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-03-06		(Seat No-29)
470	26362/2025	29.03.2025	CMP-281/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-28		(Seat No-29)
471	26363/2025	29.03.2025	CMP-144/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-28		(Seat No-29)
472	26364/2025	29.03.2025	CRLMC-1258/2025	PRATIMA NAYAK	GENERAL		Order Dtd. 2025-03-28		(Seat No-29)
473	26365/2025	29.03.2025	CMP-284/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-28		(Seat No-29)
474	26378/2025	29.03.2025	WPC (OA) - 808/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-25	OA Branch	(Seat No-1)
475	25894/2025	29.03.2025	WP (C) - 28692/2024	S K BEHERA	GENERAL		Judgement Dtd. 2024-12-06Annexure,		(Seat No-1)
476	25897/2025	29.03.2025	ABLAPL-3022/2025	J K MAJHI	GENERAL		Order Dtd. 2025-03-24	BAIL-1	(Seat No-5)
477	25997/2025	29.03.2025	ABLAPL-1829/2025	MANAS RANJAN JENA	GENERAL		Order Dtd. 2025-04-22		(Seat No-5)
478	26010/2025	29.03.2025	WP (C) -	D K SAHU	GENERAL		Order Dtd.	WRIT	(Seat

			7395/2025				2025-03-21	BRANCH-5	No-20)
479	26012/2025	29.03.2025	CRLMC-835/2025	P K MOHANTY	GENERAL				(Seat No-20)
480	26021/2025	29.03.2025	RVWPET-55/2025	P N NAYAK	GENERAL		Order Dtd. 2025-03-29		(Seat No-20)
481	26024/2025	29.03.2025	RFA-220/2009	J P KAR	GENERAL		Order Dtd. 2011-03-04	FIRST APPEAL	(Seat No-8)
482	26038/2025	29.03.2025	CRA-291/1995	M K MOHAPATRA	GENERAL		Order Dtd. 2025-03-07	CRIMINAL APPEAL	(Seat No-8)
483	26044/2025	29.03.2025	RSA-1/2025	KIRTAN BADHEI	GENERAL		Appealmemo		(Seat No-8)
484	26048/2025	29.03.2025	WP (C) - 17349/2024	B SINGH	GENERAL		Order Dtd. 2024-08-21		(Seat No-8)
485	26051/2025	29.03.2025	SA-260/1996	B C PANDA	GENERAL		Order Dtd. 2023-12-06		(Seat No-8)
486	26066/2025	29.03.2025	ABLAPL-3291/2025	P. B. SENAPATI	GENERAL		Order Dtd. 2025-03-27		(Seat No-8)
487	26109/2025	29.03.2025	FAO-239/2019	L PRADHAN	GENERAL		Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(Seat No-5)
488	26123/2025	29.03.2025	BLAPL-8982/2024	PK MISHRA	GENERAL		Order Dtd. 2025-03-03		(Seat No-5)
489	26131/2025	29.03.2025	CONTC-1364/2025	AK MISHRA	GENERAL		Order Dtd. 2025-03-25		(Seat No-5)
490	26133/2025	29.03.2025	WP (C) - 5300/2025	SATYABRATA SAHOO	GENERAL		Order Dtd. 2025-03-13	WRIT BRANCH-8	(Seat No-41)
491	26135/2025	29.03.2025	WP (C) - 6966/2025	S R PATTNAIK	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-9)
492	26143/2025	29.03.2025	ABLAPL-3351/2025	G. S. MOHANTY	GENERAL		Order Dtd. 2025-05-08		(Seat No-9)
493	26145/2025	29.03.2025	WP (C) - 4281/2025	SATYABRATA SAHOO	GENERAL		Order Dtd. 2025-02-18		(Seat No-9)
494	26146/2025	29.03.2025	WP (C) - 5401/2025	SATYABRATA SAHOO	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-1	(Seat No-30)
495	26148/2025	29.03.2025	WP (C) - 4226/2025	SATYABRATA SAHOO	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-6	(Seat No-16)
496	26151/2025	29.03.2025	WP (C) - 5507/2025	SATYABRATA SAHOO	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
497	26152/2025	29.03.2025	WP (C) - 28789/2023	S K BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-47)
498	26155/2025	29.03.2025	WP (C) - 30881/2022	P PANDA	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH-3	(Seat No-14)

499	26159/2025	29.03.2025	CMP-278/2025	A K SHARMA	GENERAL		Order Dtd. 2025-05-02		(Seat No-14)
500	26162/2025	29.03.2025	FA-135/2000	S BISWAL	GENERAL		Order Dtd. 2025-01-03	FIRST APPEAL	(Seat No-3)
501	26164/2025	29.03.2025	ABLAPL-3337/2025	K DANG	GENERAL		Order Dtd. 2025-03-27		(Seat No-3)
502	26175/2025	29.03.2025	BLAPL-13137/2024	L SAHOO	GENERAL		Order Dtd. 2025-03-28		(Seat No-3)
503	26302/2025	29.03.2025	BLAPL-11269/2024	D S MALLICK	GENERAL		Order Dtd. 2025-03-26		(Seat No-3)
504	26304/2025	29.03.2025	ABLAPL-3204/2025	D SMALLICK	GENERAL		Order Dtd. 2025-05-08		(Seat No-3)
505	26346/2025	29.03.2025	WP (C) - 40990/2023	JPKAR	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
506	26350/2025	29.03.2025	CONTC-1295/2025	B SINGH	GENERAL		Order Dtd. 2025-03-28		(Seat No-116)
507	26366/2025	29.03.2025	WP (C) - 24972/2014	S K BEHERA	GENERAL		Order Dtd. 2015-02-19 Judgement Dtd. 2015-02-19, Annexure,		(Seat No-116)
508	26367/2025	29.03.2025	ABLAPL-3412/2025	M KPANI	GENERAL		Order Dtd. 2025-05-09	BAIL-1	(Seat No-13)
509	26368/2025	29.03.2025	ABLAPL-3389/2025	MKPANI	GENERAL		Order Dtd. 2025-05-09		(Seat No-13)
510	26369/2025	29.03.2025	ABLAPL-3354/2025	J P KAR	GENERAL		Order Dtd. 2025-03-28	BAIL-1	(Seat No-6)
511	26370/2025	29.03.2025	WPCRL-513/2012	ASAHOO	GENERAL		Order Dtd. 2013-04-25		(Seat No-6)
512	26371/2025	29.03.2025	WP (C) - 21412/2011	A SAHOO	GENERAL		Order Dtd. 2011-08-12		(Seat No-6)
513	26388/2025	29.03.2025	WPC (OAC) - 750/2018	S. MOHANTY	GENERAL		Order Dtd. 2024-04-10	OA Branch	(Seat No-1)

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